

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) By virtue of the decree passed in C.S. 18 of 1958 on the file of the High Court of Andhra Pradesh, the Salar Jung Library along with the Salar Jung Museum was vested in the Government of India. Subsequently with the coming into force of the Salar Jung Museum Act, 1961 (No. 26 of 1961) and the consequent appointment of the Salar Jung Museum Board, the Museum as well as the Library has been vested in the said Board.

(b) and (c). The entire Library including books, qatas and manuscripts in all languages whether printed or handwritten on paper or other material was included in the list marked 'B' and annexed to the compromise deed which was filed with the Decree passed by the High Court of Andhra Pradesh.

Apology Form circulated to students in M. P.

1044. Shri Devan Sen:
Shri Madhu Limaye:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the Apology Form circulated by the Madhya Pradesh Government on which signatures of college students were obtained last year;

(b) whether extraction of such apologies is held to be in conformity with the dignity of the students of free country and the principle of the Government's educational policy;

(c) whether the State Government have been advised to withdraw these forms; and

(d) if so, the reaction of the Madhya Pradesh Government thereto?

The Minister of Education (Dr. Triguna Sen): (a) and (b). Following the student disturbances at Gwalior last year, Madhya Pradesh Government required that the colleges at

Gwalior which had been closed would be opened if an undertaking was given by the students that they would not indulge in any unlawful activity in future. The view of the State Government was that there is no indignity involved in giving such an undertaking.

(c) No, Sir.

(d) Does not arise.

Neglect of Archaeological Sites

1045. Shri Devan Sen:
Shri Madhu Limaye:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the neglect of the archaeological sites such as the Chalukyan temples in the Bijapur District of Mysore, Bagh caves in Madhya Pradesh etc.; and

(b) if so, the steps taken to protect these and other historical, cultural and architectural monuments?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) No, Sir.

(b) These monuments are in a fairly good state of preservation and are receiving usual attention along with other monuments and sites protected and maintained by the Survey according to priority and extent of funds.

पाकिस्तानी सैनिकों द्वारा भारतीय राज्य-क्षेत्र में वृत्तवैध

1048. श्री ५० सा० बाबूबाबू : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तानी सैनिकों ने दिसम्बर, 1966 और जनवरी, 1967 में अनेक बार भारतीय राज्य-क्षेत्र में वृत्तवैध की और भारतीय नागरिकों और सैनिकों पर गोली चलाई;